Government of India / State. Department of.....

Form GST CMP -01 [See Rule ----]

Application to Opt for Composition Levy (Only for persons registered under existing Law, migrating on the appointed day)

1. GSTIN / Provision ID			
2. Name of Business (Legal)	,		
3. Trade name, if any			
4. Address of Principal Place of Bu	isiness		
5. Category of Registered Person	< Select from drop down>		
(i) Manufacturers, other notified by the Gove	than manufacturers of suc	th goods as	
(ii) Suppliers making so paragraph 6 of Scheo	upplies referred to in clau	se (b) of	
(iii) Any other supplier e	ligible for composition lev	y.	
6. 6. Financial Year for which comp	position scheme is opted	2017-18	
7. Jurisdiction	Centre	State	
Declaration – I hereby declare that aforesaid busin opting composition.	ness shall abide by the condit	tions and restrict	ions specified for
9. Verification			
I information given hereinabove is t nothing has been concealed therefro	rue and correct to the best of	mnly affirm and of my knowledg	declare that the e and belief and
	Signa	ture of Authorize	ed Signatory
Place		Name	
Date	I	Designation / Sta	tus

Government of India / State.... Department of.....

Form GST CMP -02 [See Rule----]

Application to Opt for Composition Levy (For persons registered under the GST)

1. GSTIN					
2. Name o	of Business (Legal)		0.		
3. Trade na	nme, if any				
4. Address	of Principal Place of Busin	ness		The second	
5. Categor	ry of Registered Person < 5	Select from drop dov	vn>.		
(i)	Manufacturers, other to may be notified by the		of such go	oods as	
(ii)	Suppliers making sup paragraph 6 of Schedu		clause (b) of	
(iii)	Any other supplier eli		ion levy.		
6. Financi	ial Year for which composi	tion scheme is opted			
7. Jurisdic	tion	C	entre		State
	declare that aforesaid businposition.	iness shall abide by	the condit	tions and	d restrictions specified for
Iinformation has been	on given hereinabove is truconcealed therefrom.	he and correct to the	reby solem best of my	nnly affi knowle	irm and declare that the dge and belief and nothing
			Signatur	re of Aut	horized Signatory
				Name	
Place Date			De	signation	n / Status

Government of India / State--. Department of.....

Form GST -CMP-03 [See Rule---]

Intimation of Stock details as on date of Opting for Composition Levy (Only for persons registered under existing Law, migrating on the appointed day)

1. GSTIN							
2. Name of Business (Le	gal)						
3. Trade name, if any							
4. Address of Principal PI	ace of Business		6				
Details of application filed to opt for composition scheme Jurisdiction		(i) Appl (ARN)	lication refe	rence nun	nber		
		(ii) Date	e of filing	TO THE REAL PROPERTY.			
		Centre		5	tate		0-111-
7(a). Input Tax Credit on Opening Stock	Description	Value (Rs.)	Amount of input tax credit taken (R				
purchased from registered persons, lying on the day preceding the date from which the person opts to pay tax as composition levy (Details at Sr. No. 8)		(RS.)	VAT	CX	ST(Total
	(i)Trading / finished products						
	(ii) Semi-finished goods						
	(iii) Packaging Material						
	(iv) Raw Material	130					
	Sub Total						
7 (b). Tax payable on Opening Stock	Description	Value (Rs.)	Amount of tax payable (Rs.)				
purchased from the un-			CGST	SGST/UTGST			Total
registered persons, lying on the day	(i)Trading Stock						
preceding the date from which the person opts to pay tax as composition levy	(ii) Packaging Material				04		
	(iii) Raw material						
(Detail at Sr. No. 9)	Sub Total						
7 (c). Detail of tax paid	Amount	-				7	
	Debit entry no.						

Stock of	f purchases	made	from	registered	taxpaver
----------------------------	-------------	------	------	------------	----------

GSTIN/TIN	Name of the supplier	Bill/ Invoice No.	Date	Taxable Value (Rs)	VAT	CX	ST(if applicabl e)	Total
2	3	4	5	6	7	8	9	10
200								
				6				
					lin.			
		supplier	supplier Invoice No.	supplier Invoice No.	supplier Invoice No. Value (Rs)	supplier Invoice No. Value (Rs)	supplier Invoice No. Value (Rs)	supplier Invoice No. Value (Rs) applicable)

9. Stock of purchases made from unregistered taxpayer

Sr. No	Name of the Unregistere d Taxpayer	Address	Bill/ Invoice No	Date	Taxable Value (Rs)	CGST	SGST / UTGST	Total
1	2	3	4	5	6	7	8	9
1								
2								
Total	-	70	-					

10	8.0		
111	V/P	CITIC	ation

	hereby	solemnly	affirm	and	declare	that	the
information given hereinabove is true and correct t	to the be	st of my kn	owledge	and b	elief and r	nothin	e has
been concealed therefrom.						3 70 70 10 10 10 10 10	3

Signature of Authorized Signatory

Place Date

Designation / Status

Name

Government of India / State.... Department of.....

Form GST - CMP-04

[See Rule ----]

Application for Withdrawal from Composition Levy

A					
1					
1					
DD	MM	YYYY			
State					
ly affirm and	u declar	e that the			
e of Authorize	ed Signat	ory			
Designat	ion / Sta	tus			
	Designat	Designation / Sta			

Note – Stock statement may be furnished separately for availing input tax credit on the stock available on the date preceding the date from which composition option is withdrawn in FORM GST ITC -01.